

problem in Sri Lanka was discussed at some length.

Government stressed the need for a constructive initiative at the All-Party Conference with a view to finding a political solution to the problem. The President informed us that certain proposals would be presented before the All-Party Conference. The Conference met on the 23rd July when the President presented a memorandum which will be considered when the Conference reconvenes on August 17.

Setting up of a New Commission for Welfare of Scheduled Castes and Scheduled Tribes and other Backward Classes

*146. SHRI SUBHASH YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under consideration of Government to set up a new commission to examine the conditions of Scheduled Castes, Scheduled Tribes and other backward classes in the country ; and

(b) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) No Sir.

(b) The existing arrangements are considered to be adequate.

Survey of Feasible Places for Establishing Atomic Power Stations

*147. SHRI G. DEVARAYA NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Atomic Energy has conducted survey to find out the feasible places for establishing Atomic Power Stations;

(b) the particulars of the places found feasible for establishing these Atomic Power Stations; and

(c) the details thereof ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) The Department of Atomic Energy has constituted a Site Selection Committee to examine and recommend sites suitable for establishing atomic power stations.

(b) and (c) The report of the Site Selection Committee for the Southern region had been received and is under examination. The reports for the Northern, Western and Eastern regions are being finalised.

Inclusion of M.Ps in Tribal Advisory Councils

*148. SHRI BHAUSAHEB THORAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that there is a standing demand from the M.Ps. and M.L.As of Tribal areas that M.Ps. should be included in the Tribal Advisory councils; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) suggestions have been made to include M.Ps. in the Tribes Advisory Councils.

(b) The concerned State Governments have been advised to include Members of Parliament in the Tribes Advisory Councils subject to the provisions of the Fifth Schedule to the Constitution.